

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.12.2022.

Sl. No.	Cases	Total pendency at the beginning of December, 2022 (Civil - Criminal)	Institution during the month of December, 2022 (Civil - Criminal)	Total disposal during the month of December, 2022 (Civil - Criminal)	Pendency at the end of December, 2022 (Civil - Criminal)
1.	WRIT PETITION	77 01	09 —	10 —	76 01
2.	APPEAL	22 21	02 —	03 —	21 21
3.	R. S. A.	12 —	— —	01 —	11 —
4.	F. A. O.	02 —	— —	— —	02 —
5.	CONTEMPT	01 —	01 —	— —	02 —
6.	MISC. CASES	— —	— —	— —	— —
7.	MISC. APPEAL	— —	— —	— —	— —
8.	SUO MOTU TRANSFER PETITION	— —	— —	— —	— —
9.	TRANSFER PETITION	— —	— —	— —	— —
10.	BAIL APPLICATION	— —	— —	— —	— —
11.	MAC APPEAL	07 —	— —	03 —	04 —
12.	REVIEW	— —	— —	— —	— —
13.	REVISION	03 04	01 —	— —	04 04
14.	MAT APPEAL	02 —	— —	— —	02 —
15.	REVISION U/S 19 OF THE (FAM CT.)	— —	— —	— —	— —
16.	LEAVE PETITION	— 04	— —	— —	— 04
17.	ARBITRATION PETITION/APPEAL	09 —	— —	03 —	06 —
18.	S. A. O.	— —	— —	— —	— —
19.	REFERENCE	— —	— —	— —	— —
20.	C. O.	03 —	— —	— —	03 —
21.	TAX APPEAL	02 —	— —	— —	02 —
22.	Ex. P.	— —	— —	— —	— —
23.	SP. APPEAL	— —	— —	— —	— —
24.	COM. A.	— —	— —	— —	— —
	GRAND TOTAL	140 30	13 —	20 —	133 30


 Assistant Registrar
 High Court of Sikkim
 Gangtok



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7.	MISC. APPEAL	— —	— —	— —	— —
8.	SUO MOTU TRANSFER PETITION	— —	— —	— —	— —
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